

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s Jeppiaar Cements Pvt Ltd

**PETITION NUMBER** : CP(IBC)/685/2019

**APPLICATION NUMBER:** a) IA(IBC)/1055(CHE)/2022  
b) IA(IBC)/1586(CHE)/2023  
c) IA(IBC)/1587(CHE)/2023  
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**ORDER**

Ld. Counsel Mr. G. Sudhakar for the Respondent in IA(IBC)/1055(CHE)/2022 stated that appeal challenging liquidation is coming before Hon'ble NCLAT on 09.08.2024 and sought adjournment.

Ld. Representing Counsel Mr. Krishna Sharma from the office of Ld. Counsel Mr. Abishek Anand for the Liquidator sought short adjournment as the main Counsel is not available.

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant in IA(IBC)/1586(CHE)/2023 and IA(IBC)/1587(CHE)/2023. Liquidator is directed to file reply within 2 weeks in respect of IA(IBC)/1586(CHE)/2023 and IA(IBC)/1587(CHE)/2023 and serve the same to the Applicant. This is the final opportunity. Rejoinder, if any, be filed within a week thereafter.

List the Applications for hearing on **13.08.2024**.

**Sd/-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**